

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA
UNSTARRED QUESTION NO. 2302
TO BE ANSWERED ON 20.03.2025

Use of invasive alien fish species

2302. SHRI PRAMOD TIWARI:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the National Green Tribunal has sought a response from the Centre on two invasive alien fish species being used as biological agents for controlling mosquitoes;
- (b) if so, the details thereof including the States which stored and released them; and
- (c) the way alien fish species is impacting the local aquatic ecosystems?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI KIRTI VARDHAN SINGH)

- (a) and (b) The National Green Tribunal in the Original Application No. 25/2025 titled Yashweer Singh versus Ministry of Health and Family Welfare & Ors. has directed the respondents for filing their response/reply vide order dated 24th January 2025.

The management of wildlife and its habitat is primarily the responsibility of the States/Union Territories. The details of fish species stored and released by States is not collated in the Ministry of Environment, Forest and Climate Change.

- (c) As per the Convention on Biological Diversity, invasive alien species are one of the main direct drivers of biodiversity loss. They also modify the composition and structure of ecosystems, reducing the services they provide. In addition to their environmental impacts, invasive alien species pose a threat to food security, human health and economic activities.
